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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE  
HON'BLE SHRI JUSTICE SANJAY DWIVEDI**

**ON THE 25<sup>th</sup> OF JANUARY, 2024**

**WRIT PETITION No. 8368 of 2023**

**BETWEEN:-**

**B.L. VERMA S/O TARACHAND VERMA, AGED ABOUT 63 YEARS, OCCUPATION: RETIRED AS GRAMEEN KRISHI VISTAR ADHIKARI O/O AMARWARA DISTRICT CHHINDWARA R/O NEAR GURUKUL SCHOOL CHHINDWARA ROAD AMARWARA TEHSIL AMARWARA DISTRICT CHHINDWARA (MADHYA PRADESH)**

**.....PETITIONER**

***(BY SHRI M.R. VERMA - ADVOCATE)***

**AND**

- 1. THE ACCOUNTANT GENERAL (A AND E)- II MADHYA PRADESH LEKHA BHAWAN JHANSHI ROAD GWALIOR (MADHYA PRADESH)**
- 2. SENIOR ACCOUNT OFFICER (FUND) 23 IN THE O/O ACCOUNTANT GENERAL (A AND E) II MADHYA PRADESH GWALIOR (MADHYA PRADESH)**
- 3. THE DISTRICT TREASURY OFFICER CHHINDWARA (MADHYA PRADESH)**
- 4. SUB DIVISIONAL AGRICULTURE OFFICER O/O FARMER WELFARE AND AGRICULTURE DEVELOPMENT AMARWARA DISTRICT CHHINDWARA (MADHYA PRADESH)**

**.....RESPONDENTS**

***(BY SHRI TAPAN BATHRE - PANEL LAWYER)***

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*This petition coming on for admission this day, the court passed the following:*

**ORDER**

Petitioner has moved IA No.380/2024, which is an application seeking permission to withdraw the petition.

Considering the reasons assigned in the application, IA No. 380/2024 is allowed.

Petition is **dismissed as withdrawn**.

**(SANJAY DWIVEDI)**  
**JUDGE**

RAGHVENDRA

